


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

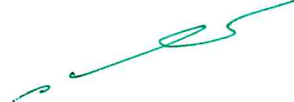
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.125/ BB/ 2017	-	For hearing	252(1)	Enolar Systems Marketing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRAMOD S.M. 9845657072	Enolar Systems Marketing Pvt Ltd	

ORDER

PCS for petitioner is present. ROC-Karnataka, Bangalore has filed his report. Heard PCS. List it for orders on 30/11/2017.


Member (T)


Member (J)